

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

DFR NO. 4003 OF 2016

Dated: 17th August, 2017

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I.J. Kapoor, Technical Member**

In the matter of:

M/s Asian Concretes and Cement (P) Ltd. & Ors. Appellant(s)

Vs.

**Himachal Pradesh Electricity Regulatory Commission & Respondent(s)
Anr.**

Counsel for the Appellant(s) : Mr. Ajay Vaidya

ORDER

Learned counsel for the appellant states that he will file an application for deleting some of the appellants. At his instance, the matter is adjourned to **13.09.2017**.

**(I. J. Kapoor)
Technical Member**

**(Justice Ranjana P. Desai)
Chairperson**

ts/kt